

original

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

ORDER

Subject: Availability of Officers/Officials at High Court Main Wing, Srinagar/Jammu.

No. 560 of 2023/RG/NG **Dated:** 28 -04-2023

In continuation to High Court Order No. 546 of 2023/RG/NG dated 26-04-2023, the following action is hereby made:

1. Smt. Nisha Saraf, Joint Registrar (Computer), High Court Main Wing, Jammu is hereby relieved today on 28-04-2023 AN. with the direction to report Registrar Judicial, High Court Wing, Jammu for further duties.
2. The below mentioned officials are hereby directed to work in the Record room, regarding digitization of administrative record, till further orders.

S. No	S/Shri	Designation	Working in Sections
1.	Rajan Salhotra	Senior Assistant	LP Section. He shall also work in the Record Section.
2.	Rahul Singh	Junior Assistant	Record Section
3.	Jatinder Sharma	Junior Assistant	Record Section
4.	Nikhil Dev Singh	Junior Assistant	Record Section
5.	Aquib Kirmani	Junior Assistant	Record Section
6.	Bansi Lal	Jamadar-I	Hon'ble CJ's Court
7.	Dewan Chand	Jamadar-I	Adm.
8.	Ramandeep Singh	Orderly	Record Section

Shri Jatinder Singh, Deputy Registrar (Adm.) High Court Main Wing, Jammu shall supervise the work of digitization, in addition to his own duties.

By order.


(Permod Kumar) 28/04/23

Additional Registrar (Adm.)

No: 21556-74 of 2023/RG/NG **Dated:** 28 -04-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Judicial, High Court Wing, Jammu
....for information
4. Director Finance, High Court of Jammu & Kashmir and Ladakh, Jammu
5. Accounts Officer, High Court Wing, Jammu/Srinagar
...for information and n/a.
6. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading of the same on the official website of the High Court.
7. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
8. In-Charge Record Keeper, High Court Main Wing, Jammu for information and necessary action.
9. S/Shri _____ for information and compliance
10. Order Book.


Additional Registrar (Adm.)